

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2557
ANSWERED ON:04.12.2009
FARMERS LOAN WAIVER
Singh Shri Uday Pratap

Will the Minister of FINANCE be pleased to state:

- (a) whether the Bank of India has waived off the 25 per cent loan of the farmers having landholding upto two hectares in the country, including the Raipur Zone of Madhya Pradesh (MP);
- (b) if so, the details thereof, zone-wise;
- (c) the total number of Bank of India branches functioning in the country, zone-wise;
- (d) whether some branches of the Bank of India, including those located in MP have deprived the farmers from the said benefit; and
- (e) if so, the steps taken by the Government against such banks and compensate the deprived farmers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) & (b): As per the Agriculture Debt Waiver and Debt Relief Scheme, 2008 (ADWDRS), all agricultural loans of marginal farmers (having land upto 1 hectare) and small farmers (1-2 hectares), that were overdue on December 31, 2007 and which remained unpaid until February 29, 2008, were waived off. In respect of other farmers, there was a One Time Settlement (OTS) Scheme providing a rebate of 25 percent against payment of the balance of 75 percent. The Zone-wise details of benefit passed on to the farmers by Bank of India including in the Raipur Zone of Madhya Pradesh (M.P) are furnished in the Annex-I.
- (c): The Zone-wise details of Bank of India branches functioning in the country are furnished in Annex-II.
- (d): No, Sir.
- (e): Does not arise.